HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No. HHC/Admn.3(55)/2017-

Dated Shimla, the 25th October, 2019

ADVERTISEMENT NOTICE

As per "Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and Conditions of Service) Rules, 2012, applications in offline mode are invited on the prescribed format from the eligible desirous candidates for filling up the post of Drivers in the Subordinate Courts in the State of Himachal Pradesh, as per details prescribed hereunder:

Sr No.	Name of Post	No. of Vacancies	Pay Band & Grade Pay	Edu. Qualification/ Eligibility Criterion/ Experience	
1.	Driver (Class-III)	Regular: One (1) i.e. 1 clear-cut (UR) Daily Wages: Six (6) i.e. 6 clear-cut (UR)	Regular: Rs.5910-20200 + Grade pay Rs.2000/-with initial start of Rs.8240/- per month. Daily Wages: Wages as fixed by the Government from time to time	Matriculate and possessing a valid driving license for LMV transport having driving experience of 5 years. Preference shall be given to those having good mechanical knowledge of Automobiles	

The number of vacancies for aforesaid categories may increase or decrease in future, due to administrative exigencies.

Applications may be sent to the Registrar General, High Court of Himachal Pradesh, Shimla so as to reach on or before <u>26.11.2019</u>.

For detailed information and the Rules ibid, the desirous candidates may visit the High Court Website http://hphighcourt.nic.in/

The candidates are advised to go through the instructions carefully by visiting the High Court website before applying for the posts.

By Order Registrar General

Endst. No. HHC/Admn.3(55)/2017-

29888

Dated: 25th October, 2019

Copy forwarded to:-

- 1. All the District & Sessions Judges, in Himachal Pradesh with a request to get the copy of the aforesaid advertisement notice affixed on the Notice Boards of their respective Courts and also to upload the same on their websites for wide publicity.
- 2. The Central Project Coordinator, High Court of H.P., Shimla- 171 001, with a request to upload the advertisement notice on the High Court Website under the "Announcement & Recruitment Link".
- 3. Shri Vikrant Janartha, Prop. Janartha Advertising, Katiyar Cottage, 2nd Floor, Near Local Bus Stand, Sanjauli, Shimla, with a request that the above Advertisement Notice may be got published at the earliest in the Hindi daily Newspaper 'Amar Ujala (Himachal Edition)' & English Daily newspaper 'The Tribune (Himachal Edition)' and also send cutting of the published advertisement to this High Court Registry for the purpose of record and further necessary action.
- 4. Notice Board of High Court of Himachal Pradesh, Shimla -171 001.

Additional Registrar (O&A)

INSTRUCTIONS:

- 1. Application may be submitted in offline mode on the prescribed format only.
- 2. The candidates are required to submit application fee in the shape of crossed Indian Postal Order/Demand Draft in favour of Registrar General, High Court of Himachal Pradesh, Shimla payable at Shimla. The fee for the posts is Rs.200/- for General Category, Rs.150/- for reserved category.
- 3. Applications received after due date or incomplete applications, or not in accordance with the prescribed format, shall be out-rightly rejected and no correspondence will be entertained in that respect.
- 4. The words "Application for the post of Driver" should be super-scribed on top of the envelope containing application form.
- 5. The candidates are required to submit attested copies of all relevant testimonials so as show their qualification and eligibility.
- 6. No person shall be eligible for direct recruitment to the service if he is below 18 years of age as on the date of issuance of advertisement notice and not more than 45 years of age on that date. However, in the case of candidate belonging to Scheduled Caste, Scheduled Tribe, Backward Classes or who is an ex-servicemen, upper age limit shall be the same as may, from time to time, be prescribed by the State Government for entry into service for such candidates.
- 7. The select list of the candidates will be drawn firstly against the regular posts and thereafter against daily wages posts in order of their merit.
- 8. No TA/DA shall be admissible to the candidates called for practical test/ interview.

9. All fields in the application format are required to be filled in mandatorily.

Registrar General

ANNEXURE-B APPLICATION FORMAT

Space for passport size photo duly attested by

	nlied for						atteste
rost ap	pned for_		Mention ye	ear	D	ated	Gazet
To							
		The Regi	strar Genera	l,			
		High Cou	irt of Himach	al Pradesh,			· 10
Name o	f the can	Shimla- 1	capital letters):				
(i) Ger	ider :	araate (III t	apital letters)	Male	IF		
Son/dov	ahtan/:	c c				emale	Trans
Date of	Birth(D	D/MM/YY	(attach attes	ted photoco	py of pro	oof):	
Qualific	ation (Ma	atric onwar	ds): (attach a	ttested photo	ocopies)		
Sr. No.	Name	Passed	Passing Year	Board/Un	iversity	% of	Subjects
1.	Or .	Exam	1 2 1 2 2		1	marks	
2.	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1			2 3 2 2 2 3 3 3 3 3			
3.		1.5				1	
* 9					1.		7.
Transpor	rt Driving	g License N	Vo			, dt	
DL Type	e						
Experier	ce in mo		date of Issuar			na apto	78 2
			of valid Trans	port Driving	License	e)	
Professio	onal/Voca	tional Cou	irse, if any:				
If in serv	ice; give	details as i	under:				
Ivaille 0	1 Office	POST	An I humates				
where v	vorking	which	on Duratio	n of service	Pay Sc	ale	Present basic pa
where v	vorking	which working/	From	n of service to	Pay Sc	ale	Present basic pa
where v	vorking	which	From		Pay Sc	ale	Present basic pa
where v	vorking	which working/	From		Pay Sc	ale	Present basic pa
where v	vorking	which working/ worked	From		Pay Sc	ale	Present basic pa
	vorking nt Addres	which working/ worked	From		Pay Sc	ale	Present basic pa
Permaner (Mention	nt Addres	which working/ worked ss: le also)	From		Pay Sc	ale	Present basic pa
Permaner (Mention	nt Addres	which working/worked s: le also) pondence:	From		Pay Sc	ale	Present basic pa
Permaner (Mention	nt Addres	which working/worked s: le also) pondence:	From		Pay Sc	ale	Present basic pa
Permaner (Mention Address to (Mention E-Mail A	nt Address PIN Code For corres PIN code ddress:	which working/worked s: le also) pondence:	From		Pay Sc	ale	Present basic pa
Permaner (Mention Address to (Mention	nt Addres PIN Cod for corres PIN cod ddress: (i)	which working/worked ss: le also) pondence: e also) (Landline	From	to	Pay Sc	ale	Present basic pa
Permaner (Mention Address to (Mention E-Mail A	nt Addres PIN Cod for corres PIN cod ddress: (i)	which working/worked ss: le also) pondence: e also) (Landline	From	to	Pay Sc	ale	Present basic pa
Permane (Mention Address I (Mention E-Mail A Phone No	nt Address PIN Code ddress:	which working/worked ss: le also) pondence: e also) (Landline) (Mobile)	From	to	Pay Sc	ale	Present basic pa
Permanes (Mention Address 1 (Mention E-Mail A Phone No	nt Addres PIN Cod for corres PIN cod ddress:_ (i) (ii)	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap	Prom	to	Pay Sc		
Permane (Mention Address I (Mention E-Mail A Phone No	nt Addres PIN Cod for corres PIN cod ddress:_ (i) (ii)	which working/worked ss: le also) pondence: e also) (Landline) (Mobile)	Prom	to	Pay Sc	OBC	
Permanes (Mention Address 1 (Mention E-Mail A Phone No	nt Addres PIN Cod for corres PIN cod ddress:_ (i) (ii)	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap	Prom	to	Pay Sc		
Permanei (Mention Address i (Mention E-Mail A Phone No	nt Addres PIN Cod for corres PIN cod ddress: (ii) (ii) to which	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap	pplied for:	ST	Pay Sc	OBC	Otho. Handicap
Permanei (Mention Address i (Mention E-Mail A Phone No Category Ger	nt Address PIN Code of PIN code of Corress (i) (ii) to which h.	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap	oplied for:	ST	Pay Sc		
Permanei (Mention Address i (Mention E-Mail A Phone No Category Ger	nt Address PIN Code of PIN code of Corress (i) (ii) to which h.	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap	pplied for:	ST	Pay Sc	OBC	Otho. Handicap
Permanei (Mention Address i (Mention E-Mail A Phone No Category Ger Whether	nt Addres PIN Cod for corres PIN cod ddress: (i) (ii) to which h. bonafide,	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap SC /domicile of	oplied for: Of H.P. or not.	ST ST	Pay Sc	OBC	Otho. Handicap
Permanei (Mention Address i (Mention E-Mail A Phone No Category Ger Whether	ont Address PIN Code for corress PIN code ddress:	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap SC /domicile of	oplied for:	ST ST	Pay Sc	OBC	Otho. Handicap
Permaner (Mention Address to (Mention E-Mail A Phone No Category Ger Whether Unique Ide Details of O/Bank to	nt Address PIN Code of PIN code of Corress PIN code of Corress PIN code of Corress PIN code of	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap Sc /domicile of	oplied for: of H.P. or not. DHAR Card N	ST ST.	Pay Sc	OBC	Otho. Handicap
Permaner (Mention Address to (Mention E-Mail A Phone No Category Ger Whether Unique Ide Details of O/Bank to	nt Address PIN Code of PIN code of Corress PIN code of Corress PIN code of Corress PIN code of	which working/worked ss: le also) pondence: e also) (Landline) (Mobile) belongs/ap Sc /domicile of	oplied for: Of H.P. or not.	ST ST.	Pay Sc	OBC	Otho. Handicap

CHECK LIST

(for the use of office)

1.	Self addressed envelop	
2.	One spare attested photograph	
3.	IPOs/DD	:

Signature of the authorized Officer of the Registry with designation and date